

(b) if so, the reasons therefor?

The Deputy Minister of Civil Aviation (Shri Mehmeddin): (a) No, Sir.

(b) Does not arise.

#### Soil Survey

\*1788. { Shri Ghosal:  
Shri K. U. Farman:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any State has prepared tentative soil-maps for operating a scheme for Rapid Reconnaissance Soil Survey; and

(b) if so, what are those States?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) and (b). Yes. Tentative soil maps for some districts have been prepared by a number of States, namely Uttar Pradesh, Madras, Bihar, West Bengal, Bombay, Punjab, Kerala, Orissa and Himachal Pradesh. Soil Survey is still in progress in some of these States and has also been taken up in others e.g., Assam, Madhya Pradesh and Rajasthan.

Shri Ghosal: May I know if on the basis of these data, field work and detailed survey and actual delineation of soil boundaries will be started, and if so, when?

Dr. P. S. Deshmukh: If the hon. Member is asking me when this work will be complete, I must say that it is a stupendous work. It is very detailed and a lot of data are to be collected. But we have made a provision of Rs. 65 lakhs in the Second Five Year Plan and we will see how far we can go.

#### Derailment of Goods Train

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\*1789. { Shri N. B. Maiti:  
Shri Raghunath Singh:  
Dr. Pashupati Mandal:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 15 goods wagons of a goods train capsized

at about 10 p.m. on the 15th March, 1956 between Bankura and Chhatna on Adra-Kharagpur section of the South Eastern Railway; and

(b) if so, what are the causes of accident?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) The cause is under investigation.

#### Bharat Tramway Company

\*1791. Shri Yajnik: Will the Minister of Railways be pleased to state:

(a) how often the Government Inspector of Railways has enquired into the working of the Bharat Tramway Company operating between Surender Nagar and Wadhwan in Saurashtra, since 1954 when the Indian Railways Act was applied to that Company;

(b) whether copies of his Reports will be laid on the Table; and

(c) what action has so far been taken on the recommendations of the Reports received and with what results?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The Government Inspector of Railways has carried out three inspections of the Tramway, in February 1956, March 1957 and March 1958.

(b) Yes, Sir. The copies of his report are laid on the Table of the Sabha. [Placed in the Library. See No. LT-670/58].

(c) Defects observed by the Government Inspector of Railways are pointed out to the Company for removal. These instructions are complied with. Any defect outstanding is again pointed out in the following Year's report. The Government consider that the Government Inspector's reports are generally satisfactory and call for no action by them.

reports have been received on the

Shri Yajnik: May I know if any